

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....

575

1996

C. R. Nanda
K. R. Das
H. K. Malick
T. K. Mohapatra

Dipak Kumar Tripathi.....Applicant(s)

Versus

Vivian J. Indra Basu.....Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) :: taken on order
	8/8/96	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">S Registrar</p>	<p>g. P. O. fee Rs 50/- has been paid.</p> <p><u>DR</u> 8/8/96.</p>
1	9-8-96	<p>Nobody is present for the applicant. Adjourned to 13.8.1996.</p> <p style="text-align: center;">S MEMBER (ADMN.)</p>	<p>For Regn. & P.I.</p> <p><u>DR</u> 8/8/96.</p> <p>Registration <u>DR</u></p>
2	13.8.96	<p>Heard Shri C.R.Nanda, learned counsel for the applicant. The brief fact of this case is that the applicant in response to Government of India advertisement for selection to L.D.C. through Staff Selection Commission appeared in a written-test in Clerk Grade examination held on 27th September, 1993. He appeared in the typewriting test on 14th August, 1994. The results of the Clerk Grade Examination 1993 was published in the Employment News and the applicant was declared to have passed. His name was included in the merit list to be appointed as a clerk in the Armed Forces Headquarters Secretariat. Respondent No.2, viz., the Chief Administrative</p>	<p>Heard Shri C.R.Nanda, learned counsel for the applicant. The brief fact of this case is that the applicant in response to Government of India advertisement for selection to L.D.C. through Staff Selection Commission appeared in a written-test in Clerk Grade examination held on 27th September, 1993. He appeared in the typewriting test on 14th August, 1994. The results of the Clerk Grade Examination 1993 was published in the Employment News and the applicant was declared to have passed. His name was included in the merit list to be appointed as a clerk in the Armed Forces Headquarters Secretariat. Respondent No.2, viz., the Chief Administrative</p> <p><u>DR</u> 8/8/96.</p> <p>For Adm. & P.O. <u>DR</u> 8/8/96.</p> <p>Bench. <u>DR</u> 8/8/96.</p> <p>Bench. <u>DR</u> 8/8/96.</p>

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
..2 13.8.96		<p>Officer, Ministry of Defence intimated the applicant about his selection. His enquiry shows that the order was not formally communicated to him because the employer wanted a police verification report. This police verification report ^{is awaited by the applicant} has already been sent to the Respondent No.2. Soon after, the applicant filed two representations to Respondent 2 vide Annexures 1 and 2 dated 15.3.1996 and 1.5.1996, respectively, which have not yet been disposed of by Respondent 2.</p> <p>This petition can be disposed of by giving a simple direction to Respondent No.2 to consider the representations filed by the applicant and dispose it of within a period of three weeks from the date of receipt of this order. If the police verification report has been received by Respondent 2 and if there are no other formalities to be complied with, the prayer of the applicant for posting him as L.D.C. in any office of the Ministry of Defence (which in anyway ^{was} communicated by the respondents to the applicant as a form of offer) has to be considered and communicated to him within the time-frame stipulated above. The copy of the Original Application along with this order shall be sent to Respondent 2 for compliance.</p> <p>The Original Application is disposed of at the admission stage itself.</p> <p>Shri Ashok Mohanty, learned Senior Standing Counsel is present & heard.</p> <p>Hand over copies of the orders to the counsel for both sides. <i>Varaswami</i></p>	<p>Order no 2, D.F. 13.8.96</p> <p>A copy of Order may be given to Counsel for both Sides. and may be sent to also by Regd. Post.</p> <p>Ashok 16/8/96</p> <p><i>Arvind 16/8</i></p> <p>S.O (J)</p> <p>Received the copy of the order dated 13-8-96.</p> <p><i>Rehman 16-8-96</i></p> <p>Received copy above at 13.8.96 on behalf of Mr. A. Mohanty</p> <p><i>Shri S.C. Gadhavi for 27/8/96</i></p>